

**Dr. Katju:** I should require notice of that question.

**Shri Velayudhan:** May I know, Sir, whether any plan is envisaged by the Central Government regarding the expenditure in the various States?

**Dr. Katju:** I venture to give a full explanation, namely, that the Chief Commissioner gives general advice and sees that the money is spent in a well coordinated manner. Otherwise the responsibility is that of the Central Government.

**Shri S. C. Samanta:** May I know the split-up of the sum of Rs. 180 lakhs according to tribal areas?

#### ELECTRIC TROLLEY

\*507. **Sardar Hukam Singh:** (a) Will the Minister of Communications be pleased to state whether any Battery driven electric trolley for carrying mail bags has been purchased and put to use at any place in India?

(b) If so, what was the cost incurred?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) Rs. 6,300.

**Sardar Hukam Singh:** May I know where this experiment is to be first tried?

**Shri Raj Bahadur:** Lucknow railway station.

**Sardar Hukam Singh:** Have Government any idea of the saving in expenditure that would be effected by this trolley?

**Shri Raj Bahadur:** It is yet in an experimental stage but it is estimated that the salary of two porters will be saved as a result of this mechanisation.

**Sardar Hukam Singh:** Will the use of the trolley expedite service: if so, to what extent?

**Shri Raj Bahadur:** Obviously, it will.

**Dr. P. S. Deshmukh:** Is not there such a trolley in the Nagpur Aerodrome?

**Shri Raj Bahadur:** Not a battery driven one: the question relates to a battery driven trolley.

#### CENTRAL TRACTOR ORGANISATION

\*508. **Sardar Hukam Singh:** (a) Will the Minister of Food and Agriculture be pleased to state what was the area of Kans-infested land reclaimed during the year 1951-52 by the Central Tractor Organisation?

(b) What was the area of land ploughed by the C.T.O. during the said year?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) and (b). During the reclamation season of 1951-52 the Central Tractor Organisation has reclaimed, up to 25th May, 1952, 2,10,000 acres of Kans infested land. In addition, an area of 19,901 acres of jungle land was cleared out of which 17,667 acres were prepared for receiving seed.

**Sardar Hukam Singh:** Can the hon. Minister give any estimate of the additional production of food grains that is expected from this reclamation?

**Shri Kidwai:** I am not prepared to give any off-hand answer. When the reclaimed land is brought under cultivation, necessarily there will be some increase in food production.

**Sardar Hukam Singh:** What is the number of tractors employed for this reclamation?

**Shri Kidwai:** I will require notice of that question.

**Sardar Hukam Singh:** Were they all new tractors; or tractors received from the American army disposals?

**Shri Kidwai:** This question does not relate to what tractors were used and where they came from.

**Sardar Lal Singh:** Is there any private organisation engaged in reclamation working side by side, which can give us a comparative idea of efficiency of work and cost.

**Shri Kidwai:** This question relates to acreage of land reclaimed; not about the cost of operation.

पंडित सी० एन० मालवीय : क्या माननीय मंत्री यहोदय यह आंकड़े बता सकेंगे कि जो रकबा रिकलेम हुआ है उस में से कितना रकबा ऐसा था जो काश्तकारों के पास था और कितना ऐसा था जो गवर्नमेन्ट के कब्जे में था ?

[**Pandit C. N. Malviya:** Will the hon. Minister be able to tell how much of the reclaimed area was under the possession of the cultivators and how much under the possession of the Government before being reclaimed?]

श्री किदवाई ; अगर कश्तकारों के कच्चे ने होता तो रिक्लैमेशन का सवाल ही न पंदा होता ।

[Shri Kidwai: Had the land been under the possession of cultivators there would have been no question of its reclamation.]

**Shri M. R. Krishna:** May I know, Sir, what extent of land thus reclaimed has been brought under cultivation and the acreage lying uncultivated?

**Shri Kidwai:** As I have stated in the reply, out of 19,901 acres, 17,667 acres has been brought under cultivation. About the other 2,000 acres the States have assured us that most of it will be brought under cultivation.

#### ANTI-T. B. DRUG

\*509. **Sardar Hukam Singh:** Will the Minister of Health be pleased to state:

(a) whether the Schering Corporation, an American firm made an offer to supply Iso-Niacin Hydrazide to the Government of India for the treatment of tuberculosis cases; and

(b) if so, whether that offer has been accepted and the drug ordered or not?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes, the firm mentioned and some others have offered the Drug.

(b) The offers have been accepted. Controlled investigations on the efficacy of the Drug are being carried out in a number of T.B. institutions in the country.

**Sardar Hukam Singh:** In what countries has this drug been tried and what is the extent of its efficacy?

**Rajkumari Amrit Kaur:** We have no information as to the results of the investigations in foreign countries; but wherever the drug is produced it is being tried.

**Sardar Hukam Singh:** Do we get any international assistance in our combat against T.B.

**Rajkumari Amrit Kaur:** No; we could not get any international assistance for a drug whose efficacy is still being investigated.

**Shri S. V. Ramaswamy:** Are any attempts being made to produce streptomycin or anti-biotics like chlomyctin in this country?

**Rajkumari Amrit Kaur:** No, Sir.

**Kumari Annie Mascarene:** May I know whether we get any contribution for the World Health Organisation for this drug?

**Shri V. P. Nayar:** How does this drug compare in its efficacy and price with Para-amino-salicylic acid, that is, p.a.s?

**Rajkumari Amrit Kaur:** I said the efficacy of the drug is still under investigation; I am not, therefore, in a position to give a reply.

#### PRICES OF STREPTOMYCIN

\*510. **Shri M. L. Dwivedi:** Will the Minister of Health be pleased to state:

(a) whether any steps are being taken by the Government of India to bring down the price of streptomycin:

(b) whether any free supply of the medicine has been provided for; and

(c) if so, the amount of money provided for this purpose?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Yes. Liberal imports of Streptomycin are being allowed and the price of the drug is being controlled under the Drugs (Control) Act, 1950.

(b) Yes.

(c) Amounts sanctioned by the Ministry of Rehabilitation for purchase of Streptomycin and P.A.S. for free supply to indigent displaced T.B. patients:—

1949-50	Rs. 13,250
1950-51	Rs. 33,685
1951-52	Rs. 50,000

Amounts sanctioned by the Minister of Health from the Health Minister's Charity Fund to indigent T.B. patients for purchase of Streptomycin and other requirements:—

1949-50	—
1950-51	Rs. 700
1951-52	Rs. 2,377

Separate figures for Streptomycin alone are not available.

**Shri M. L. Dwivedi:** The statement shows that the amount sanctioned by the Minister of Health from the Health Minister's Charity Fund to indigent T.B. patients for purchase of streptomycin is Rs. 2,377; may I know, Sir, whether this sum is considered sufficient for the purpose?

**Rajkumari Amrit Kaur:** Yes, Sir. All hospitals are stocked with these medicines. If there is any indigent patient who requires special help, such help is given from this Fund. This is only one such charity fund; there are other funds also which help such patients.

**Shri M. L. Dwivedi:** What is the total quantity of drug imported into India and the price paid for it?